

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**F.A. No.137 of 2012**

-----  
Bimal Chandra Mondal @ Atul & Another .... Appellants  
*Versus*  
Bikash Chandra Mondal & Others .... Respondents

-----  
**CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

-----  
For the Appellants : Mr. Ankit Vishal, Advocate  
For the Respondents : Mr. R. R. Sinha, Advocate

**Order No.14 Dated- 10.09.2020**

Heard the parties through video conferencing.  
Learned counsel for the appellants prays for time.  
Prayer for time is allowed as the last chance.  
List this appeal fifteen weeks after the lockdown is  
over.

Animesh/

**(Anil Kumar Choudhary, J.)**